

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No.468/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

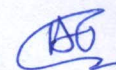
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Deepak Kumar -Vs- ITC Limited. & Anr.	
Under Section		58/59	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

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A.K. Upadhyay  
Anr

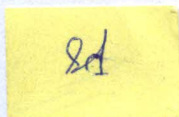
Petitioner

  
7/12/17

**ORDER**

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

List on 09/02/2018.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)